

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 24038/2019

THE SECRETARY URBAN DEVELOPMENT AND HOUSING DEVELOPMENT & ORS.
Petitioner(s)

VERSUS

SHANKAR LAL AGARWAL Respondent(s)

Date : 07-11-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Milind Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the sole respondent. Ld. Advocate, Mr. Pankaj Kumar Singh, appearing on behalf of Mr. Raj Singh Rana, Advocate-on-record appears for the sole respondent. He seeks time to file vakalatnama and counter affidavit. Be filed within four weeks.

List again on 21.1.2020.

ANIL LAXMAN PANSARE
Registrar